

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 263 of 2012 & IA 423 of 2012

Appeal No. 202 of 2012 & IA 323 of 2012

Appeal No. 203 of 2012 & IA 327 of 2012

Dated : 23rd September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 263 of 2012 & IA 423 of 2012

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1
Mr. Jagmohan Modi, Dir. PSERC**

Appeal No. 202 of 2012 & IA 323 of 2012

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1
Mr. Vivek Kohli
Mr. Shwetank Tripathi for R-2
Mr. Gurmeet Singh
Mr. Pardeep Kumar
Mr. Jagmohan Modi, Dir. PSERC**

Contd....2.

Appeal No. 203 of 2012 & IA 327 of 2012

Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1
Mr. Jagmohan Modi, Dir. PSERC**

ORDER

We have heard the learned Counsel for the parties. They have already filed their respective written submissions.

Judgment is Reserved.

(Rakesh Nath)
Technical Member
js/vt

(Justice M. Karpaga Vinayagam)
Chairperson